

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:2442  
ANSWERED ON:13.03.2001  
COMPENSATION FOR ACQUISITION OF LAND BY MCL  
BHARTRUHARI MAHTAB;PRASANNA KUMAR PATASANI

**Will the Minister of COAL be pleased to state:**

- (a) the area of private/Government land acquired by the Mahanadi Coalfields Limited (MCL) in Orissa, till date;
- (b) the area of mines covered by the Mahanadi Coalfields Limited so far;
- (c) whether all affected persons have been given compensatory benefits including employment by MCL;
- (d) if so, the details thereof and the expenditure incurred so far on the rehabilitation of the affected persons;
- (e) if not, reasons therefor; and
- (f) the time by which all such persons are likely to be compensated?

**Answer**

THE MINISTER OF STATE FOR COAL (SYED SHAHNAWAZ HUSSAIN)

(a) & (b): The area of mines covered by the Mahanadi Coalfields Limited is 21523.96 hectares. The area of public/private/Government land acquired by Mahanadi Coalfields Limited in Orissa till date is given as under:-

1.	Private/Tenancy land	-	3481.84 hectares
2.			
(i)	Government non-forest land	-	3666.27 hectares
(ii)	Forest Land	-	1216.35 hectares+

+ Physical possession of only 42.42 hectares has been handed over to MCL.

(c) & (d) : Yes, Sir. Employment has been provided in respect of 5063 land losers upto September, 2000. An amount of Rs.9.64 crores has also been incurred by the company for development of the rehabilitation sites and payment of one time cash grant in lieu of resettlement plots.

(e) & (f) : Does not arise in view of reply given to parts (c) & (d) above.